

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 85 OF 2016

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri
Ms. Aditi Mohapatra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. R. B. Sharma for R.13

ORDER

Learned counsel for Respondent No.13 seeks a week's time to file reply. He may file the same on or before 09.02.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 27.02.2017 after serving copy on the other side.

List the matter on **10.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh